

đITEM NO.118

COURT NO.11

SECTION XVII

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 6527 OF 2002

SIKKA PAPERS LTD. Appellant (s)

VERSUS

NATIONAL INSURANCE CO. LTD. & ORS. Respondent(s)

Date: 21/01/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU  
HON'BLE MR. JUSTICE R.M. LODHA

For Appellant(s)

Mr. P.K. Jain,Adv.

For Respondent(s)

Mr. P.N. Puri,Adv.

UPON hearing counsel the Court made the following  
ORDER

As prayed, list after two weeks.

(Asha Kukrety)  
Sr.P.A.

(Indu Satija)  
Court Master